Annexure – 6

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25TH OCTOBER 2024

List of creditors as on: 15/11/2024

List of operational creditors (Employees) (Amount in₹)

Sl. No.	Name of authorised representative, if any	Identification Number	Details of claim received		Details of claim admitted				contingent	mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	that may be set- off			
1	-												
2							NIL						
4													
Claims received on account of outstanding Salaries of Ex-employees													
										-			
							NIL						
			<u> </u>										
Claims	received on account of ou	itstanding Gratuity of ex-en	ıployees		1	Γ	ı	ı		T	I		
Ciainis	received on account of ou	distanting Gratuity of CX-CII	pioyees		I								